

according to law is being taken whenever possible.

U.N. Assistance for Television Training Institute at Poona

7644. SHRI JADEJA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a Television Training Institute is being established at Poona with the U.N. assistance ;

(b) the amount of assistance to be given; and

(c) the details of the scheme to be undertaken by the Institute ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI NANDINI SATPATHY) : (a) Yes, Sir. U.N.D.P. is assisting in the establishment of TV training wing in the Film Institute of India at Poona.

(b) Rs. 88 lakhs which will be in the form of equipment, experts and fellowships for training of Indian teaching personnel abroad

(c) The Institute will run courses for about 200 trainees every year which will include personnel for both production and presentation of TV programmes and for TV technical operations.

Provision of Funds for Tourism in Fourth Plan

7645. SHRI GANGA REDDY : Will the Minister of PLANNING be pleased to state :

(a) whether his Ministry has taken note of the views expressed by all the members who spoke on the demands for Grants pertaining to the Ministry of Tourism and Civil Aviation to provide more funds for tourism in the Fourth Five Year Plan ; and

(b) if so, the reaction of Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MORIAN DHARIA) : (a) Yes, Sir.

(b) The suggestions will be considered

as part of the appraisal of the Fourth Five Year Plan.

Crisis in Tea Industry

7646. SHRIMATI BIBHA GHOSH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the prices of tea in the international market have fallen steeply creating in crisis for the Indian Tea industry ;

(b) if so, the steps taken by Government to help the industry in this crisis ;

(c) whether Government have any plan for giving help to the tea-growing States ; and

(d) if so, the broad outlines of the plan ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). Prices of teas sold at London auctions at present are lower than those during the same period of 1970. However, the averages for the year are expected to be as good as those in 1968 and better than in 1969. Prices at Calcutta and Cochin auctions are also better at present than in the past years. There is therefore no crisis in the Indian Tea Industry.

(c) and (d). Do not arise.

Broadcasting in India

7647. SHRIMATI BIBHA GHOSH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government's attention has been drawn to page 166 of the Broadcasting in India, a book written by an expert of A. I. R; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) Yes, Sir. The book is written by an ex-employee of AIR

(b) The author has expressed his personal views. He is free to do so. They do

not represent the views of the Government.

Representation received from displaced families near Thumba Rocket Station (Kerala)

7648. SHRI M. K. KRISHNAN : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether Government have received any representation from the displaced families near the Thumba Rocket Station in Kerala ; and

(b) if so, their main demands and the action proposed to be taken to concede those demands ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) and (b). Yes, Sir. Their main demands and the action taken in this connection are given in the statement attached.

Statement

Main demands of Pallitnura Veti Welfare Association

1. Accommodation for evicted families, community facilities, compensation for damaged nets, training facilities, fishing harbour, etc.
2. Appointment in ISRO of local candidates sponsored by the Association from time to time ;
3. Reservation of 50% of posts in Class III and Class IV for local people ; and
4. Representation for Association on ISRO recruitment committees.

The Collector of Trivandrum convened a meeting on July 17 and 19, 1971 to discuss these demands with the representatives of the Association and ISRO. After considerable discussion, amicable settlement has been reached on all the issues raised by the Association. According to these, for rehabilitation of evicted people, the State Government will provide tenements. ISRO has already deposited with the State Government the amount of compensation. Compensation will continue to be given for the

damage to or loss of fishing implements according to the existing procedure through a special committee including representatives of the State Government and the Fishermen Welfare Committee.

ISRO will give training to 100 persons from the evicted people, for a period of three months, in two batches of 50 each, for Class III and Class IV jobs. After training, those who are found suitable by ISRO Selection Committee will be absorbed as and when vacancies occur, but no guarantee of employment can be given. ISRO will give some weightage for the evicted people for employment in Class III and Class IV non-technical posts. A few deserving students from the evicted families can be considered for awarding scholarships by ISRO to pursue studies in the existing Industrial Training Institute.

It is not possible for ISRO to establish a Fishing Harbour as demanded by the Association.

Contempt of Court proceedings against D. G., P. & T., New Delhi and Senior Supdt., R. M. S.

7649. SHRI M. K. KRISHNAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the attention of Government has been drawn to the fact that a Division Bench of Kerala High Court issued notices to the Director General of Posts and Telegraphs, New Delhi and the Senior Superintendent of the Railway Mail Services, Ernakulam Division, directing them they show cause why to should not be committed for contempt of Court ;

(b) if so, the details thereof ; and

(c) the reaction of Government thereto ?

THE MINISTER OF COMMUNICATIONS (SHRI H. M. BAHUGUNA) : (a) Yes, Sir.

(b) and (c). Shri Gopinath, a Sorter of RMS 'EK' Division, Kerala Circle and certain other temporary employees like him had their services terminated under Rule 5 of the CCS (TS) Rules, 1965 for their participation in September, 1968 strike. Shri Gopinath filed a Writ Petition against the termination of services in the Kerala High Court, who quashed the order of